

DAILY BOARD DATED 21/09/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE
Only the matters on Daily Board will be taken up

Sr.No.	Case Number	Parties Name	Stage
1	BA SC ST 973/2020	Ankit Sunil Gupta V/s The State of Maharashtra through Byculla Police Station, Mumbai.	Order
2	ABA 972/2020	Sunilkumar Gupta and Others V/s The State of Maharashtra Byculla Police Station	Order
3	MA SC ST 814/2020	Sanjay Sushil Bhosale V/s The State of Maharashtra and others	Hearing.
4	MA SC ST 1799/2019	Anupam Pinakinbhai Padaya V/s Kailash Ahwad and Others	Hearing